

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2181
ANSWERED ON:10.03.2006
URBAN HAATS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of TEXTILES be pleased to state:

- (a) the steps taken by Government to encourage the marketing of handicrafts in the country;
- (b) the total number of Urban Haats sanctioned by Government, State-wise;
- (c) the details of Urban Haats which have become operational;
- (d) the details of Urban haats which have not yet been operationalised indicating the reasons therefore; and
- (e) the steps taken by Government to make them operational?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a): To encourage Marketing of Handicrafts in the Country, Marketing Support & Services scheme is being implemented under which grant-in-aid is provided to implementing agencies like Apex societies, State Handicraft Development Corporations, NGOs etc. to organize marketing events like exhibitions, craft bazaar and handicraft expos. To provide infrastructure facility for better marketing of handicraft products, financial assistance is also provided for setting up of Urban Haats and Emporia.

(b): 37 (Thirty Seven) Urban Haats have been approved so far, State-wise detail of which is at Annexure.

(c): 5 (Five) Urban Haats have become operational which are Bhubneshwar (Orissa), Uchana, Karnal (Haryana), Jammu (J&K), Tirupati (Andhra Pradesh) and Gohar Mahal, Bhopal (Madhya Pradesh).

(d): The remaining Urban Haats are yet to be operationalized. These Urban Haats have been approved in different years from 1998-99 to 2005-06. Urban Haats being a primarily construction activity, require clearances from a number of agencies including approval of design and architectural plan. Besides, a few cases are reported to have gone under litigation. Work of setting up of remaining Haats is at various stages.

(e): Progress is reviewed from time to time with the implementing agencies and State Governments and implementing agencies/State Governments are prompted to expedite accomplishment of the projects by taking all necessary measures.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.2181 for 10.3.2006

STATEWISE DETAIL OF URBAN HAATS

State No.of Urban Haats Location

Haryana	1	Uchane (Karnal)
J & K	2	Jammu, Srinagar
Punjab	1	Patiala
Rajasthan	2	Jodhpur, Jaipur
Delhi	2	Pitampura, Mehauli
Uttar Pradesh	6	Agra, Kanpur, Lucknow, Varanasi, Rampur & Bareilly.
Uttranchal	1	Dehradun
West Bengal	1	Kolkata
Orissa	3	Bhubaneswar, Puri and Konark
Jharkhand	2	Ranchi, Hazaribagh
Andhra Pradesh	1	Tirupati
Kerala	1	Trivandrum
Pondicherry	1	Pondicherry
Karnataka	1	Mysore
Gujarat	3	Ghandi Nagar, Surat, Bhuj
Maharashtra	2	Pune, Mumbai.

Goa 1 Panaji
Madhya Pradesh 2 Bhopal, Indore
Chhattisgarh 1 Raipur
Assam 1 Guwahati
Nagaland 1 Dimapur
Tripura 1 Agartala
TOTAL :- 37